

**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar.**

**Notification
Srinagar, the 31st of October, 2019.**

S.O. 01 .-In exercise of the powers conferred by section 55 of the Jammu and Kashmir Reorganisation Act, 2019 (Act No. 34 of 2019) read with Presidential Order S. O. No. 3937(E) dated 31st of October 2019, I, G. C. Murmu, Lieutenant Governor of Jammu and Kashmir hereby direct that the provisions of the Jammu and Kashmir Government Business Rules which were applicable to the erstwhile State of Jammu and Kashmir shall apply to the Union Territory of Jammu and Kashmir for transaction of Government Business subject to the modification that any reference to the Governor and Chief Minister shall be construed as reference to Lieutenant Governor of the Union Territory of Jammu and Kashmir.

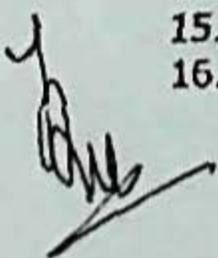
This order shall be deemed to have come into force with effect from 31.10.2019.

**Sd/-
(G. C. Murmu)
Lieutenant Governor
Dated: 31.10.2019**

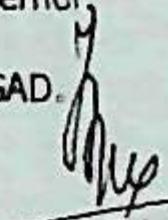
No: GAD(Adm)34/UT/2019-I

Copy to the:-

1. Advocate General, J&K, Srinagar.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner, Jammu/Kashmir.
7. Director General, IMPARD, J&K.
8. Director, Anti Corruption Bureau, J&K.
9. Chairperson, J&K Special Tribunal.
10. Inspector General of Police, Traffic, J&K.
11. All Heads of Departments.
12. Director, Information, J&K.
13. All Deputy Commissioners.
14. Registrar General, J&K High Court.
15. Secretary, J&K Public Service Commission.
16. Director, Estates.



17. Director, Archives, Archaeology and Museums.
18. Executive Director, J&K State Rehabilitation Council.
19. Managing Directors of all Public Sector Undertakings.
20. Secretary, J&K Vigilance Commission.
21. Secretary, J&K State Water Resources Regulatory Authority.
22. Secretary, J&K Legislative Assembly.
23. Secretary, J&K Board of Professional Entrance Examination.
24. Chief Executive Officer, J&K Economic Reconstruction Agency.
25. Member-Secretary, J&K State Legal Service Authority.
26. Secretary, J&K State Social Welfare Board.
27. Secretary, J&K Services Selection Board.
28. Secretary, J&K State Advisory Board for Welfare & Development of other Backward Classes.
29. Secretary, J&K Academy of Art, Culture & Languages.
30. Secretary, J&K Backward Classes Commission, Srinagar.
31. Secretary, J&K State Advisory Board for Pahari Speaking People.
32. Secretary, J&K State Advisory Board for Development of Gujjar & Bakerwal.
33. Secretary, J&K State Advisory Board for Development of Kissan.
34. Controller, Drug & Food Control Organization.
35. Director, Defence Labour Procurement.
36. General Manager, Government Press, Jammu/Srinagar.
37. Private Secretary to Hon'ble Lieutenant Hon'ble Governor.
38. Private Secretary to the Chief Secretary.
39. Private Secretary to Secretary to the Government, GAD.
40. Stock file/Website, GAD.


31.10.19
(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government